CP 208/2003 in OA 1751/1999

New Delhi, this the 18th day of August, 2003

Hon'ble Sh. V.K.Majotra, Member (A) Hon'ble Sh. Kuldip Singh, Member (J)

Head Constable (Asstt. Wireless Operator)
Harish Sati No. 425/L
S/o Late Sh. Damodar Sati
R/o JU-7C, DDA Flats, Pitam Pura
Delhi.

Presently posted in Ambulance Section provisioning & Logistics Delhi.

...petitioner

(By Advocate Sh. Sachin Chauhan)

VERSUS

- Sh. B.B.Bassi
 Joint Commissioner of Police
 Headquarters, MSO Building,
 I.P.Estate, New Delhi.
- Sh. V.Ranganathan
 Dy. Commissioner of Police
 Headquarters, M.S.O.Building
 I.P.Estate, New Delhi.

...Respondents (By Advocate Sh. Vijay Pandita along with Sh. V.Ranganathan, Dy. Commissioner of Police, respondent No.2)

ORDER (ORAL)

Shri V.K.Majotra,

Both ld. counsel heard.

- Pandita filed a copy of orders dated 14-8-2003 passed by the DCP, Communication, Delhi whereby the date of appointment of Head Constable (AWO) Harish Sati No. 750/Comm (Now 425/L) has been changed from 5-4-1988 to 16-10-1987. Memo dated 7-4-2003 is also withdrawn. Ld. counsel of the applicant states that applicant is does not have any grievance now. We observe that directions of this Court contained in Tribunal's order of 11-12-2000 have been complied with.
 - 2. As such the present CP is dismissed.

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File be Notices to the contemnors are discharged. consigned to the Record Room.

(Kuldip Singh) Member (J)

(V.K.Majotra) Member (A)

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